

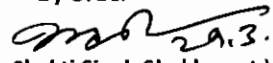
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 30.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 294/02 Balram Vs. Jaharia	R.K. Mathur	
2	Sh. G.K. Garg, Sr. Advocate	S.B. Aribtration Application No. 29/12 M/s Geetanjali Vs. M/s Hakoba Lifestyle Ltd.	Ravi Chirania	R.S. Bahaduriya
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Eduction Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gorishankar Gautam
6	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Writ Petition No. 14075/15, 14409/15 & 14993/15 Dilip Singh Rathore Vs. Meghna	Arvind Sharma	Rajneesh Gupta
7	Sh. G. S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 214/14 Madan Gopal @ Babu Lal Vs. Smt. Avani	R.K.Daga	Kapil Totla
8	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Second Appeal No.77/92 Jagdish Chand Vs. Prem Devi	M.M.Ranjan	P.K. Agrawal
9	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Smt. Leela Devi	Ravi Jandid	A.S. Shekhawat
10	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6249/15 Devang Vs. State	S.S. Hora	Suresh Sahani
11	Sh. O.P.Sharma- II RHJS (Retd.)	D.B. Civil Misc. Appeal No. 1316/15 Ram Chandra Vs. sunita	Rajat Ranjan	J .R. Tanita
12	Sh. G.P. Pandey, RHJS (Retd)	D.B. Civil Misc. Appeal No. 2343/14 Kailash Chand Meena Vs. Smt. Gopi Devi Meena	Ajay Kumar Bajpai	Vinod Sharma
13	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
14	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Criminal Revision Petition No. 365/14 Sumesh Dhobi Vs. Anju Devi	Vivek Goyal	Saransh Saini
15	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1720/15 Anju Jangid Vs. Sanjeev Jangid	Gajanand Yadav	RDS Naruka
16	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 1051/15 Sanjay Agarwal Vs. Shashi Maheshwari	Anoop Pareek	Nitin Kumar Sharma
17	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. 244/10 Mukesh Saini Vs. Smt. Sushila	Mahesh Sharma	Alankar Khanna
18	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 118/97 Ratan Lal Vs. Gyan Swaroop	Rajesh Kapoor	Rajeev Surana
19	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 31.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 2666/15, & 1678/15, 5162/15 & 4418/15	U.P. Gaur	V.R. Bajwa
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
4	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
5	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
6	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	
7	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
8	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 6457/15 Pradeep Nagpal Vs. State	H.C. Ganeshia	Madhav Mitra

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By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)